(6,2.9)

SPM & AVH

Ms. Dhanalakshumi for applicate (proxy)

mr. II (Madhu soodhanon to

At The request of his learned. Coursel for the applicant, list for hearing on admission to 21.391.

(6,39)

21-3-91

(7)

Mr KV Kurlakose for applicant Mr Metheu J Nedumpara for respondents

At the request of the leened counsel pounsel for the applicant, list for further direction on maintainability on 26.3.9%.

21-3-91

26.3.91

SPM & AVH

(Hon'ble VC)

Mr.Kv Kuriakose-repthrough proxy counsel. Mr. Madhusoodhanan-for SCGSC

The learned counsel for the applicant appears before us and stated that he is withdrawing the application with liberty to move appropriate legal forum to get the necessary redress. Accordingly the application is closed as withdrawn.

(A.V.Haridasan) Judicial Member

(S.P.Mukerji) Vice Chairman

26.3.91